NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 410/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.12.2017

NAME OF THE PARTIES: Ashish C. Nerlekar V/s.

Decon India Plastics Pvt. Ltd. & 2 Ors.

SECTION OF THE COMPANIES ACT: 169 & 172 of the Companies Act, 2013.

S. No. NAME DESIGNATION

SIGNATURE

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Afjay M. PCS Antaskar

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ORDER CP 410/169 & 172/NCLT/MB/MAH/2017

Pleadings to be completed. By consent, Adjourned to 04.01.2018.

Sd/-M.K. SHRAWAT Member (Judicial)

Date: 04.12.2017